

IN THE INCOME TAX APPELLATE TRIBUNAL
“PATNA BENCH, PATNA
VIRTUAL HEARING AT KOLKATA

Before Shri Sonjoy Sarma, Judicial Member and Shri Rakesh Mishra, Accountant Member

I.T.A. No.350/Pat/2024
Assessment Year: 2017-18

Kumari Seema.....Appellant

W/o Sri Raj Bahadur,
Manorma Complex, Purani Bazar,
Jamui, Bihar-811307.

[PAN: BWMP54101B]

vs.

ITO, Ward-2(5), Lakhisarai. Respondent

Appearances by:

None appeared on behalf of the appellant.

Shri Ashwani Kumar, Sr. DR, appeared on behalf of the Respondent.

Date of concluding the hearing : January 27, 2025

Date of pronouncing the order : January 27, 2025

आदेश / ORDER

Per Sonjoy Sarma, Judicial Member:

The present appeal has been preferred by the assessee against the order dated 23.11.2023 of the National Faceless Appeal Centre [hereinafter referred to as ‘CIT(A)’] passed u/s 250 of the Income Tax Act (hereinafter referred to as the ‘Act’).

2. At the outset, the assessee has submitted a letter on 25.01.2025 informing the Bench that the assessee had chosen to file an application under the Direct Tax Vivad Se Viswas (DTVSV) Scheme, 2024 and necessary forms for the scheme were submitted by the assessee and the department issued Form No.2 & 3 accordingly in this respect. Under the circumstances, the assessee prayed before the Bench to allow the withdrawal of the appeal.

3. On the other hand, the ld. DR did not object to the withdrawal request made by the assessee.

4. After hearing the submissions made by both the parties and considering the facts and issues on record, we accept the prayer for withdrawal of the appeal as the assessee has opted to settle the dispute under the DTVSV scheme, 2024. Accordingly, we dismiss the present appeal as withdrawn.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Kolkata, the 27th January, 2025.

Sd/-

[Rakesh Mishra]

लेखा सदस्य/Accountant Member

Sd/-

[Sonjoy Sarma]

न्यायिक सदस्य/Judicial Member

Dated: 27.01.2025.

RS

Copy of the order forwarded to:

1. Kumari Seema
2. ITO, Ward-2(5), Lakhisarai
3. CIT (A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches